

ITEM NO.5

COURT NO.9

SECTION XI

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A. Nos.7-8 IN

CIVIL APPEAL NO(s). 3718-3719 OF 2012

RAMAYAN PANDEY & ANR.

Appellant (s)

VERSUS

STATE OF U.P. & ORS.

Respondent(s)

(For modification and office report)

With I.A. Nos.9-10 (Application for vacation of stay order)

Date: 23/07/2012 These Applications were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DEEPAK VERMA

HON'BLE MRS. JUSTICE GYAN SUDHA MISRA

Counsel for the parties

Mr. Samir Ali Khan, Adv.

Mr. Anurag Rawat, Adv.

Mr. M. Khairati, Adv.

Mr. S. S. Shamsheery, Adv.

Mr. Arun Bhardwaj, Adv.

Mr. Abhishek Atrey, Adv.

Mr. R.C. Kohli, Adv.

Ms. Kumud Lata Das, Adv.

Mr. Kabir Dixit, Adv.

Mr. Ardhendumauli Kumar Prasad, Adv.

Mr. Gunnam Venkateshwara Rao, Adv.

Mr. Shail Kumar Dwivedi, Adv.

UPON hearing counsel the Court made the following

O R D E R

In view of the letter circulated by learned counsel for Respondent No.3, the matters are adjourned as prayed for.

List the matters after two weeks.

| (Sanjay Kumar-II)
| Master

Court

| (S.S.R. Krishna)
| Court Master

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